(J.H.C. Sch. 1-7) From:

Ram Sharma

Registrar (Administration), High Court of Jharkhand, Ranchi. **a**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/2025-26/Apptt.
Letter No.\_\_\_\_/Apptt.
Dated: \_\_\_\_\_/Apptt.

То

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending Online e-Courts Programme at all District Headquarters for Civil Judge (Sr. Div.) through SJA (ECT\_16\_2025) for all the officers of Civil Judge (Sr. Div.) Cadres scheduled to be held on 20<sup>th</sup> June, 2025 from 04:30 P.M. to 05:30 P.M.

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of Civil Judge (Sr. Div.) (except those officers, who have already been granted Earned Leave/Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending Online e-Courts Programme at all District Headquarters for Civil Judge (Sr. Div.) through SJA (ECT\_16\_2025) scheduled to be held on 20<sup>th</sup> June, 2025 from 04:30 P.M. to 05:30 P.M.

The Link for the training will be sent to the concerned Principal District & Sessions Judges and Judicial Commissioner, Ranchi later on.

The protocol of connectivity of the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 04.15 P.M. Beyond 04:35 P.M., login would not be allowed.
- (iii) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (iv) Video shall be kept on throughout the sessions.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 480/JAJ dated 22.05.2025 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration